

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

7) IA/1180/2022  
IA/1193/2022  
C.P. (IB)/1031(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.01.2023**.

NAME OF THE PARTIES: Omkar Asset Reconstruction Pvt Ltd  
V/s  
C & M Farming Ltd

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Senior Counsel Mr. Mustafa Doctor a/w Supriya Majumdar and Ibrahim Shaikh i/b Vaish Associates, Advocates appearing for the Petitioner and Mr. Ashish Pyasi a/w Sneha Nanandkar & Mukul Bhagtani I/b Dhir & Dhir Associates, Advocates appearing for the Corporate Debtor are present through virtual hearing.

At the request of both sides, list this matter for further hearing on **24.01.2023** high on board.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

KULDIP KUMAR KAREER  
Member (Judicial)

/n/